

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
IB-852/ND/2022

IN THE MATTER OF:
Ms. Rekha Singal

...PETITIONER

Vs.

M/s. Venus Realcom LLP

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :Mr. J.N. Tikku, CA.

For the Respondent/Corporate Debtor :Mr. Saurabh Jain, Advocate

ORDER

Pleadings are complete. List the matter for final arguments on
31.03.2023.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)